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ITEM NO.16

COURT NO.4

SECTION IIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl) No(s).4921/2013
(From the judgement and order dated 08/03/2013 in CRA No.786/2012 of the
HIGH COURT OF JUDICATURE AT PATNA)

RANDHIR RAI@RANDHIR KUMAR RAI

Petitioner(s)

VERSUS

STATE OF BIHAR
(With appln(s) for bail)

Respondent(s)

Date: 19/07/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU
HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s) Mr.Neeraj Kumar Jain, Sr.Adv.
Mr.Aditya K.Choudhary, Adv.
Mr.Manish Mohan, Adv.
Mr. Sanjai Kumar Pathak,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Dismissed for the present.

(G.V.Ramana)
Court Master

(Vinod Kulvi)
Asstt.Registrar